

Court-II

**APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

Appeal No. 37 of 2014

Dated : 22nd August, 2014

**Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

In the matter of :

Gujarat Urja Vikas Nigam Ltd. Appellant(s)

Versus

Gujarat Electricity Regulatory
Commission & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Ms. Swapna Seshadri

Counsel for the Respondent(s) : Mr. Amit Kapur
Mr. Vishrov Mukerjee
Ms. Rimali Batra for R-2
Ms. Suparna Srivastava for R-1
Mr. S.R. Pandey & Mr. D.R. Pandey
for R-1.

ORDER

We have heard learned counsel for the appellant and respondent no.2.

Post the matter for submissions of the State Commission on **1st September,**
2014.

**(Justice Surendra Kumar)
Judicial Member**

**(Rakesh Nath)
Technical Member**